

## EPF and ESI

2000. SHRI VIJAY GOEL: Will the Minister of LABOUR be pleased to state :

(a) whether there is significant rise in the cases of default by the industrial units in the country for implementing the provisions of the Employees' Provident Fund Act and the Employees' State Insurance Scheme;

(b) if so, the details thereof and the action taken by the Government during the last three years, State-wise;

(c) whether there have been reports of defaults in this regard on the part of M/s Sylvania and Laxman Ltd., Delhi; and

(d) if so, the details thereof and the action taken by the Government to protect the interest of the employees working in this industrial unit?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) to (d). A statement showing the State-wise no of cases of default during the last three years is annexed. M/s. Sylvania and Laxman Ltd, Delhi has defaulted in payment of provident fund and ESI dues from February, 1996 and June, 1996 respectively. Necessary legal action as provided under the ESI Act and the EPF & MP Act, is already being taken for recovery of dues outstanding against the defaulting establishment including M/s. Sylvania and Laxman Ltd. Three FIRs under section 406/409 of the IPC have also been filed against M/s. Sylvania and Laxman for non-payment of the employees' share of Provident Fund.

## STATEMENT

## (A) Number of ESI default cases

Name of Region	As on 31.3.1994			
	1	2	3	4
Andhra Pradesh	2661	3086	3004	
Assam	695	701	772	
Bihar	1333	1366	1380	
Delhi	1884	1859	1043	
Gujrat	2651	2884	3158	
Haryana	2504	2601	2653	
Karnataka	2950	3300	3379	
Kerala	2062	2275	2407	
	As on 31.3.1995			
Madhya Pradesh	1894	2098	2268	
Bombay	4532	4784	4742	
Nagpur	455	523	365	
Pune	1038	2053	2929	
Goa	266	299	323	
Orissa	642	690	726	
Punjab	2599	3112	3496	
Rajasthan	1524	1716	1863	

1	2	3	4
Tamilnadu	2250	2194	2362
Pondicherry	248	246	242
Coimbatore	745	762	998
Madurai	1543	1045	1083
UttarPradesh	1185	1228	1533
West Bengal	3556	4264	4592
(B) Number of Establishments in default of EPF Dues			
Andhra Pradesh	971	647	745
Bihar	1139	1304	1349
Delhi	456	536	500
Gujarat	282	274	209
Haryana	360	464	525
Karnataka	409	413	424
Kerala	503	388	464
Madhya Pradesh	693	667	505
Maharashtra	876	768	893
N.E. Region	145	144	124
Orissa	390	343	275
Punjab	1329	1389	1139
Rajasthan	490	546	577
TamilNadu	1316	1525	1281
Uttar Pradesh	1230	1352	1458
West Bengal	1232	1216	1216

## Introduction of Fast Express Trains

2001. SHRI MEHBOOB ZEHEDI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to introduce fast express trains from Howrah to Barharwa, Azimganj, Sahibganj and Darbhanga;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Howrah is already connected to Barharwa/Azimganj/Sahibganj/Darbhanga by train services. There is no proposal at present to introduce express trains from Howrah to Barharwa/Azimganj/Sahibganj/Darbhanga.

(b) Does not arise.

(c) Operational and resource constraints.